

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &  
IA NOS. 371 & 372 OF 2015**

**Dated: 5<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Bhushan Power & Steel Ltd. ....Appellant(s)  
Versus  
GRID Corporation of Orissa Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Sadapurna Mukherjee

Counsel for the Respondent(s) : Mr. R.K. Mehta,  
Mr. Abhishek Upadhyay for R-1

Mr. Rutwik Panda  
Ms. Anshu Malik for R-3

**ORDER**

Learned counsel for the State Commission seeks two weeks time to file reply. He may file the same on or before 19.04.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 03.05.2016 after serving copy on the other side.

List the matter on **09.05.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**